

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application No.413 of 2016  
(Circuit Bench case)**

In the matter of:-

Lawyers Environmental Awareness Forum  
Vs.

1. State of Kerala, rep. by Chief Secretary
2. The Principal Secretary to Govt. Dept. of Local Self Govt,  
Thiruvananthapuram
3. The Kerala State Bio Diversity Board
4. The Chairman, Kerala State Bio Diversity Board
5. The Director of Urban Affairs, Thiruvananthapuram
6. The Director of Panchayat, Thiruvananthapuram

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER  
HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present: Applicant : Mr.S.Subhash Chand  
Respondent Nos. 1,2, 5 & 6: Mrs.A.S.Suvitha  
Respondent Nos. 3 & 4 : Mrs.Vidyalakshmi

Note of the Registry	Orders of the Tribunal
Item No.18	<p>Date: 6<sup>th</sup> October, 2017</p> <p>Post this application on 04.12.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>